

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

31 (ND) / 2017
In C.P. of 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

NAME OF THE COMPANY: Debabrata Lahiri Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

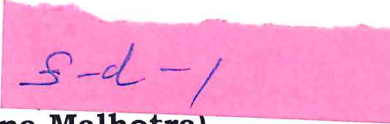
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Mr. Himanshu Bhandari & Mr. Soumitra Chatterjee, Advocates for the Petitioner.			
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ORDER

Ld. Counsel for the Petitioner prays for some more time to file details
of the assets of the Judgment Debtor.

At his request adjourned to 8th March, 2018. This is the last opportunity
given to the Decree Holder.


(Ina Malhotra)
Member (J)